

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 7 of 2014 in
Appeal No. 28 of 2013**

Dated : 6th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Mr. Rakesh Nath, Technical Member**

**Bharat Aluminum Co. Ltd. ... Review Petitioner/ (s)
R.2**

Versus

**Chhattisgarh State Power
Distribution Co. Ltd. Respondent/Appellant**

**Chhattisgarh State Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Review Petitioner(s) : Mr. Prashanto Chandra Sen
Ms. Rajkumari Banju**

**Counsel for the Respondent(s): Mr. C.K. Rai
Ms. Suparna Srivastava**

ORDER

We have heard the Learned Counsel for the parties.

Order is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt